

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 89/ BB/ 2017	-	For filing rejoinder	Rule-6 of IB.	High Sana Resources Pvt. Ltd., Vs Aspira Digital India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **AGRIMA KHANNA**
9880769856

APPLICANT

Agriima Khanna

2. **S. Jayalalchmi, Adv**
8940597602
For KSR & CO Company
Secretaries LLP.

**For Corporate
debtor**

S. Jayalalchmi

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. Memo is filed seeking adjournment on behalf of Corporate Debtor. List it on 13/02/2018.

Ashok Kumar Mishra
Member (T)

Shri Ratakonda Murali
Member (J)